

[Mr. Speaker]

sider that also as to where we stand. I am going to refer it to the Speakers' Conference also.

SHRI PILOO MODY: On the issue of...

MR. SPEAKER: Not on this issue; it is disposed of.

SHRI PILOO MODY: I am talking about another issue.

MR. SPEAKER: That is not with my permission. (*Interruptions*). I had allowed only one item under rule 377. I will call that Member, and then, when the proper time comes, I will call you. This is not the proper time for these matters.

SHRI PILOO MODY: Mr. Speaker, Sir,....

MR. SPEAKER: You know the precedents and the order of business. After the papers are laid, I will call you. Have I to tell you this every day?

—

12.31 hrs.

PAPERS LAID ON THE TABLE

CORRECTION OF ANSWERS TO USQ No. 1092 RE. REFUSAL OF CENTENARY BONUS TO BOMBAY PORT EMPLOYEES, AND LIFE-BOATMEN'S (QUALIFICATIONS AND CERTIFICATES) AMENDMENT RULES, 1973

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR): I beg to lay on the Table:—

- (1) A statement (Hindi and English versions) correcting the answer given on the 30th July, 1973 to Unstarred Question No. 1092 by Sarvashri Madhu Dandavate and Sukhdev Prasad Verma regarding

refusal of Central Government for payment of centenary bonus to employees of Bombay Port. [*Placed in Library. See No. LT-5492/73*].

- (2) A copy of the Life-boatmen's (Qualifications and Certificates) Amendment Rules, 1973 (Hindi and English versions) published in Notification No. G.S.R. 792 in Gazette of India dated the 21st July, 1973, under subsection (3) of section 458 of the Merchant Shipping Act, 1958. [*Placed in Library. See No. I.T-5492/73*].

REVIEW AND ANNUAL REPORT OF NATIONAL SEEDS CORPORATION LTD., NEW DELHI AND STATEMENT GIVING REASONS FOR DELAY IN LAYING CERTAIN NOTIFICATION

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHNDE): I beg to lay on the Table:—

- (1) (i) A copy each of the following papers (Hindi and English versions) under subsection (1) of section 619A of the Companies Act, 1956:—
 - (a) Review by the Government on the working of the National Seeds Corporation Limited, New Delhi, for the year 1971-72.
 - (b) Annual Report of the National Seeds Corporation Limited, New Delhi, for the year 1971-72 along with the Audited Accounts and comments of the Comptroller and Auditor-General thereon.

[*Placed in Library. See No. LT-5493/73*].